

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7637 OF 2009

COMMR.OF CEN.EXC.THANE-III

Appellant (s)

VERSUS

M/S BALLARPUR INDUSTRIES LTD.  
(With prayer for interim relief )

Respondent(s)

WITH Civil Appeal NO. 3088 of 2010  
(With prayer for interim relief)  
Civil Appeal NO. 6823 of 2010  
(With appln. for bringing on record additional documents )

Date: 28/04/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr.Arijit Pradad, Adv.  
In CA Nos.7637/09, Mr.B.K. Prasad, Adv.  
3088/10 & rr. Mr. Krishan Kumar, Adv.  
in 6823/2010 Mrs Anil Katiyar,Adv.

For Appellant(s) Mr. B.L. Narasimhan, Adv.  
In CA No. 6823/2010& Mr. M.P.Devanath, Adv.  
rr. In 7637/09 Mr. Krishna Mohan, Adv.

For Respondent(s) Mr. Rony O. John, Adv.  
In C.A.No.3088/2010 Mr. Praveen Kumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

At the request made on behalf of Mr.  
Malhotra, learned additional Solicitor General,  
after four weeks.

P.P.  
list

[ Charanjeet Kaur ]  
Court Master

[ Kusum Gulati ]  
Court Master